

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 301 OF 2015 &**  
**IA NOS. 484 OF 2015 & 198 OF 2016**

**Dated:** 15<sup>th</sup> January, 2019

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

**In the matter of:**

**Tata Power Delhi Distribution Ltd.** ... **Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Puja Priyadarshini  
Mr. Vived Veerapaneni  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1

**ORDER**

The learned counsel, Ms. Priyadarshini, appearing for the Appellant and the learned counsel, Mr. Manoj Kumar Sharma, appearing for the Respondent Commission submitted that, this matter has been heard substantially by the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil, Judicial Member and Hon'ble Mr. S.D. Dubey, Technical Member before this Court. Therefore, they submitted that, the instant case may kindly be posted before the same Bench for further hearing on 13.02.2019.

Submissions made by the learned counsel for the Appellant and the Respondent Commission, as stated supra, are placed on record.

Registry is directed to post this matter on **13.02.2019 at 2:30 p.m.** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil, Judicial Member and Hon'ble Mr. S.D. Dubey, Technical Member, as agreed by the learned counsel appearing for the Appellant and the Respondent Commission.

**(Ravindra Kumar Verma)**  
**Technical Member**

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**(Justice N.K. Patil)**  
**Judicial Member**